

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No. 115/2022

PYARE LAL DIXIT

Appellant

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 21-03-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR  
[IN CHAMBERS]

For Appellant(s) Mr. Ashutosh Jha, AOR

For Respondent(s) Mr. Adarsh Upadhyay, AOR

Ms. Saroj Tripathi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

The learned counsel for the petitioner submits that sufficient number of spare copies have been filed. The Registry may verify the same and in case sufficient number of spare copies have been filed, issue notice to Respondent No. 2 as ordered vide order dated 08.03.2019.

(SNEHA DAS)  
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)  
BRANCH OFFICER